NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

T.C.S.P. No. 151/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Hindustan Unilever Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013.

ORDER

Orders Reserved for 08.02.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)